वित्त मंत्री (श्री य० व० चव्हाण) : (क) वैंक, जमाकर्ताश्रों का वर्गीकरण इस प्रकार नहीं करते हैं जैसा कि प्रक्रम में मान लिया गया है। बिहार में राष्ट्रीय-कृत वैकों में सितम्बर, 1970 के श्रन्त में 85 करोड़ रुपये जमा थे।

(ख) ऋणकर्तांश्रों का वर्गीकरण भी इस प्रकार नहीं किया जाता जैसा कि प्रश्न में पूछा गया है। फिर भी कृषि, लघु उद्योग, खुदरा ब्यापारी, सड़क परिवहन, पेशेवर श्रीर श्राटम-नियोजित व्यक्ति, छोटे ब्यवसाय शीर्यकों के अन्तर्गत श्रीर शिक्षा के प्रयोजनों के लिये बिहार में 14 राष्ट्रीयकृत बैंकों द्वारा किये गये ऋणों की बकाया रकम दिसम्बर, 1970 के अन्त में 9.8 करोड रुपये थी।

t[THE MINISTER OF FINANCE/fart (SHRI Y. B. CHAVAN): (a) Depositors are not classified by the banks in the manner assumed in the question. Deposits with the offices of the nationalised banks in Bihar were of the order of Rs. 85 crores as at the end of September, 1970.

(b) Borrowers also are not categorised in the manner indicated in the question. However, the outstanding amount of advances by the 14 nationalised banks in Bihar under the heads, agriculture, small scale industry, retail traders, road transport, professional and self-employed persons, small business and for purposes of education amounted to about Rs. 9.8 crores at the end of December, 1970.]

AIR INDIA PASSENGERS ON ATLANTIC ROUTES

- 732. SHRI M. ASAD MADANI : Will the Minister of TOURISM AND CIVIL AVIATION; प्रयोग स्रोर नागर विमानन मंत्री be pleased to state:
- (a) whether there is any annual average fixed for carrying passengers on the Atlantic routes by Air-India;
- (b) whether Air-India has entered into any agreement with the B.O.A.C. to pay compensation to the latter for every passenger carried by the Jumbo jets operated by Air India in excess of the annual average number of passengers booked on the 707 Boeings; and
- f[] English translation. 7 RSS/71-3

(c) if so, what is the annual average fixed?

THE MINISTER OF TOURISM AND CIVIL AVIATION/ **quiet sit fint fating** (DR. KARAN SINGH): (a) and (c) No, Sir.

(b) Air-India has concluded a commercial agreement wilh B.O.A.C. in regard to its Boeing 747 operations on the London— New York sector.

CHARTERED FLIGHTS BY AIR-INDIA ON IN-TERNATIONAL ROUTES

- 733. SHRI M. ASAD MADAN1 : Will the Minister of TOURISM AND CIVIL AVIATION/प्यटन ग्रोर नागर विमानन मंत्री be pleased to slate:
- (a) whether it is a fact that Air-India is going to float a new company to operate chartered flights on international routes; and
 - (b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION; quest and enter father than (DR. KARAN SINGH): (a) and (b) Air-India propose to set up a company for air charter work.

APPOINTMENT OF COMPANY SECRETARIES

- 734. SHRI B. C. PATTANAYAK: Will the Minister of COMPANY AFFAIRS/
- (a) whether it is a fact that Government have under consideration a proposal lo make it obligatory for companies to appoint Secretaries;
- (b) if so, what are the categories of companies where the proposal will be given effect to and what qualifications are proposed to be prescribed for appointment of such Secretaries; and
- (c) whether Government propose to exempt certain categories of companies from the obligation of appointing Secretaries?